

**COURT-II**  
**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY**  
**(APPELLATE JURISDICTION)**

**APPEAL NO. 372 OF 2017 &**  
**IA NO. 345 OF 2018**

**Dated: 9<sup>th</sup> March, 2018**

**Present: Hon'ble Mr. Justice N.K. Patil, Judicial Member**  
**Hon'ble Mr. S.D. Dubey, Technical Member**

**In the matter of:**

**Office of Chief Engineer, State Load Despatch Centre** ... **Appellant(s)**  
**Vs.**  
**Central Electricity Regulatory Commission & Ors.** ... **Respondent(s)**

Counsel for the Appellant (s) : Ms. Shruti Dass  
Ms. Mazag Andrabi

Counsel for the Respondent(s) : Mr. Manu Seshadri  
Ms. Neha Garg  
Mr. Samarth Choudhary for R-2

**ORDER**

**IA NO. 345 OF 2018**  
***(Application for condonation of delay in filing reply)***

The learned counsel, Ms. Neha Garg, appearing for the second Respondent submitted that there is a delay of 28 days in filing the reply which has been explained satisfactorily and sufficient cause has been made in the accompanying affidavit along with application. The same may kindly be accepted and delay may kindly be condoned.

Submission made by the learned counsel appearing for the second Respondent, as stated above, is placed on record.

In the light of the submission made by the learned council appearing for the second Respondent and after perusal of the application explaining the delay in filing the reply, we find it satisfactory as sufficient cause has been made out. The same is accepted and the delay in filing the reply is condoned. IA, being IA No. 345 of 2018, for delay in filing the reply is allowed.

**APPEAL NO. 372 OF 2017**

The learned counsel appearing for the Appellant prays for one week's time to file Affidavit of Service.

Submissions made by the learned counsel appearing for the Appellant, at supra, placed on record.

The learned counsel appearing for the Appellant is permitted to file affidavit of service on or before 19.03.2018.

List this matter on **19.03.2018** as requested by the learned counsel appearing for the Appellant.

**(S.D. Dubey)**  
**Technical Member**  
ss/kt

**(Justice N.K. Patil)**  
**Judicial Member**